

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No. 431/97

Thursday, this the 21st day of October, 1999.

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

HON'BLE MR G RAMAKRISHNAN, ADMINISTRATIVE MEMBER

K. Narayanan,  
S/o. Malingan,  
Chandalam House,  
Attayanganam (P.O.),  
Extra Departmental Delivery Agent (EDDA),  
Attayanganam Post Office,  
Kasaragod District.

...Applicant

By Advocate Mr. M. Sasindran (Absent)

Vs.

1. The Superintendent of Post Offices,  
Kasaragod.
2. The Chief Post Master General,  
Kerala Circle, Thiruvananthapuram.
3. Union of India, represented by  
The Secretary to Government,  
Department of Posts,  
New Delhi.

...Respondents

By Advocate Mr. James Kurian, ACGSC

The application having been heard on 21.10.99, the  
Tribunal on the same day delivered the following:

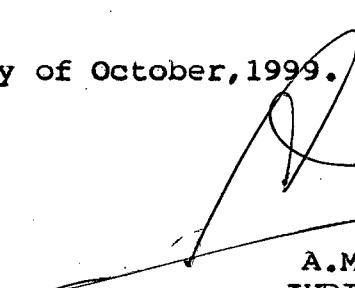
ORDER

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

None for the applicant. The Original Application is  
dismissed for default.

Dated this the 21st day of October, 1999.

  
G. RAMAKRISHNAN  
ADMINISTRATIVE MEMBER

  
A.M. SIVADAS  
JUDICIAL MEMBER